

DIVISION BENCH

ITEM NO. 118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 271/2019 & IA No.170/20219 IN CP (IB) No. 344/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	SUNDER KUMAR V/S KOMOREBI EXPORTS PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th
July, 2023.

**-Sd-
(Deputy Registrar)**

23rd May, 2023

*Priya Agarwal
(Stenographer)*